

(a) the amount of Central assistance given to Karnataka under drought relief for converting short term loans into medium term loans during the last three years;

(b) whether a fresh request was made by Government of Karnataka for grant of Central assistance for the purpose; and

(c) if so, the Central assistance proposed to be given to Karnataka during 1987-88 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Ceilings of expenditure approved for converting short term loans into medium term loans under drought relief and eligible expenditure reported by the State Government of Karnataka during the last 3 years are given below :

(Rs. in crores)

	1984-85	1985-86	1986-87
Ceilings approved for re-scheduling of loans.	1.40	3.22	1.46
Eligible expenditure reported by State.	1.40	2.31	1.14

(b) Yes, Sir.

(c) An amount of Rs. 0.99 crores has been approved as ceiling of expenditure for Central assistance for conversion of short-term loans into medium term loans in 1987-88.

D. Development of broadcasting

5855. SHRI P. M. SAYEED : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether India has recently signed a pact with the Asia-Pacific Institute of Broadcasting Development for setting up a Development Broadcasting Unit project;

(b) if so, the details of the pact indicating the names of the agencies and countries involved;

(c) the purpose for which the project is being set up; and

(d) the location of the project and the estimated cost thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a) Yes, Sir.

(b) to (d). A Memorandum of Understanding was signed in New Delhi on 12.3.87 by the Ministry of I&B on behalf of the Government of India and AIBD on behalf of Ryerson International Development Centre (RIDC), Canada for setting up Development Broadcasting Unit (DBU) projects at Kota and Nagpur. The Project goal is to sensitise the population of the selected areas towards a greater understanding of the developmental issues. For this purpose the DBUs would concentrate on :

(i) Role of Women in Development

(ii) Human Settlements and Urbanisation and

(iii) Environmental considerations in Economic Development.

The total estimated cost on technical equipment and personnel in setting up these Projects would be Rs. 46.56 lakhs approximately.

Loan to states for construction of Cinema houses

5856. SHRI KAMAL CHAUDHRY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the amounts of loans given for the construction of cinema houses, State-wise during the last three years;

(b) the details of the loanees, State-wise;

(c) the criteria adopted for allotment of loans; and

(d) the amount recovered from the loanees, State-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) : (a), (b) and (d). A statement indicating information for the period right from the inception of this scheme in 1979 and till 28.2.1987 is laid on the Table of the House.

[Placed in Library. See No. LT-4171/87]

(c) The criteria are as follows :

- (i) Creditworthiness of the applicant;
- (ii) Location of the theatre;
- (iii) Economic viability on the basis of the information furnished by the applicant, and
- (iv) Preference is given to theatres in rural/semi-urban areas.

Development of small and medium towns in Karnataka

5857. SHRI NARSING

SURYAWANSHI :
SHRI SRIKANTA DATTA
NARASIMHARAJA
WADIYAR :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Union Government have approved the proposals regarding all the towns of Karnataka State to be brought under the Integrated Development of Small and Medium Towns scheme; and

(b) if not, the towns for which the proposals are yet to be approved and the time by which the requisite clearance will be given ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). Karnataka has been allocated seven towns for coverage under the Scheme of Integrated Development of Small and Medium Towns during the 7th Plan and all the seven towns have since been approved.

[Translation]

Setting up of industries based on rock phosphate

5858 SHRI NAND LAL CHOUDHRY : Will the Minister of AGRICULTURE be pleased to state :

a) the particulars of persons who have applied for licences to set up industry based on rock phosphate plants near Hirasur in Sagar district;

(b) the particulars of persons to whom licences have been given and the details in regard to the industries to be set up by them;

(c) if no licence has been issued, the reasons therefor; and

(d) the steps taken by the Government to set up the industries based on this minerals ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) During the last five years, the following applications were received for a licence for the manufacture of single Super Phosphate (SSP) in District Sagar in Madhya Pradesh, Presumably based on Hirasur Rock Phosphate :

Name of applicant with application No. and date	Items of manufacture and capacity ('000 tonnes)		Location and type of undertaking
	SSP	Sulphuric acid	
1	2	3	4
1. M/s. Khandelwal ferro Alloys Ltd. (No. 10(82)/Ferst. dt. 3.7.1982)	66	33	Sagar (New Undertaking)